

ITEM NO.18

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22801/2019

BANWARI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104290/2019-EXEMPTION FROM FILING
O.T. and IA No.104286/2019-EXEMPTION FROM SURRENDERING WITHIN TIME
and IA No.104293/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 26-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBERS]

For Petitioner(s)

Mr. Anurag Pandey, AOR
Mr. G.R. Chaubey, Adv.
Ms. Reena Pandey, Adv.
Mr. Shyamali Das, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner.

Application seeking exemption from surrendering is allowed.

(TUSHAR BISHT)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER